MINUTES OF THE MEETING No. 23/13 dated 20.8.2013 (Processed and held on 6.9.2013) UNDER THE CHAIRMANSHIP OF Shri S.K. Srivastava, Addl. DGFT

LIST OF OFFICERS PRESENT IN THE MEETING (SEATED ROUND):

1. Shri Vinod Lal, Sr. Development Officer, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi
2. Shri Inder Singh, Consultant, Deptt. of CAPEX (Chem Div), Shastri Bhawan, New Delhi
3. Shri Dipu Shankar, Dy Director General of Foreign Trade, Norms Committee IV, Office of DGFT, Udyog Bhawan, New Delhi
4. Shri G. Saravanan, Foreign Trade Development Officer, Norms Committee - IV, Office of DGFT, Udyog Bhawan, New Delhi

The Committee then considered minutes of the Addl. Meeting No.23

Are confirmation and confirmed and adopted the same without any change.

Office of Directorate General of Foreign Trade
New Delhi -8

Para 4.7 Decisions(DRAFT)

MEETING NUMBER : 22/03, Addl.23/2013 **MEETING DATE** : 20.08.2013

	File No.01/08/Addl.A/13/0003	Party Name:BHUSANA LTD	Letter No./Date:20.08.2013 Addl.23/13	**Status if not delivered**
1	0411/Sr. 01/12/2013/0106-Addl.A/13	IFA-CTE: 0914/E/0000002-104/F/13	Sr.No./Date:0000002-1000 Addl.23/13	Action Status:(Pending)
	Decision: Committee decided to remind Technical Authority, Ministry of Steel, for expediting technical comments. Re-listed for 27.09.2013			

	File No.09/10/RL-Addl.A/13/0012	Party Name:BHUSANA LTD	Letter No./Date:20.08.2013 Addl.23/13	**Status if not delivered**
2	0411/Sr. 01/12/2013/0109-Addl.A/13	IFA-CTE: 0914/E/0000002-104/F/13	Sr.No./Date:0000002-1016 Addl.23/13	Action Status:(Pending)
	Decision: Committee decided to remind Technical Authority, Ministry of Steel, for expediting technical comments. Re-listed for 27.09.2013			

	File No.01/10/RL-Addl.A/13/0012	Party Name:SUGHOSHA CHEMICALS INDUSTRIES LTD	Letter No./Date:20.08.2013 Addl.23/13	**Status if not delivered**
3	0411/Sr. 01/12/2013/0110-Addl.A/13	IFA-CTE: 1214/E/0000002-104/F/13	Sr.No./Date:0000002-1000 27.08.2013	Action Status:(Pending)
	Decision: (Final)Issued as then the hard copy on 22.07.2013. Remainder to be issued. Re-listed for 27.09.2013.			

	File No.01/08/Addl.A/13/0003	Party Name:M/S NAVTHRAL FIA-EXIMCNT, LTD.	Letter No./Date:20.08.2013 Addl.23/13	**Status if not withdrawn**
4	0411/Sr. 01/12/2013/0027-Addl.A	IFA-CTE: 1014/E/0000002-104/F/13	Sr.No./Date:0000002-1000 Addl.23/13	Action Status:
	Decision: Committee considered the case as per Agenda and decided that the case may be considered by HLA, Credit, in terms of Policy Circular No.07 (RE) 2013-2014 dated 12.08.2013, and, consequently, withdraw the case from online Agenda.			

	File No.01/08/Addl.A/13/0003	Party Name:M/S VERMAL-NL INDUSTRIES LTD.	Letter No./Date:20.08.2013 Addl.23/13	**Status if not delivered**
5	0411/Sr. 01/12/2013/0075-Addl.A	IFA-CTE: 1014/E/0000002-104/F/13	Sr.No./Date:0000002-1000 Addl.23/13	Action Status:
	Decision: Committee decided to call the central excise data duly certified by Central Excise Authority. Re-listed for 27.9.2013.			

	File No.01/08/Addl.A/13/0003	Party Name:M/S VERMAL-NL INDUSTRIES LTD.	Letter No./Date:20.08.2013 Addl.23/13	**Status if not delivered**
6	0411/Sr. 01/12/2013/0076-Addl.A	IFA-CTE: 1014/E/0000002-104/F/13	Sr.No./Date:0000002-1000 Addl.23/13	Action Status:
	Decision: Committee decided to call the central excise data duly certified by Central Excise Authority. Re-listed for 25.9.2013			

	File No.01/08/Addl.A/13/0003	Party Name:M/S R.S.DEL AND ECTERPRISES PVT.LTD.	Letter No./Date:20.08.2013 Addl.23/13	**Status if not delivered**
7	0411/Sr. 01/12/2013/0078-Addl.A	IFA-CTE: 1014/E/0000002-104/F/13	Sr.No./Date:0000002-1000 Addl.23/13	Action Status:(Pending)
	Decision: (Final)Issued to HLA, Ahmedabad, for hard copies of application. Deferred for 25.09.2013.			

Date:20.09.2013
Place:New Delhi

G. SARAVANAN
Foreign Trade Development Officer

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